

DIVISION BENCH
COURT - II

S-17

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/172(KB)2022
IA(I.B.C)/769(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS VISWATMA MERCHANDISE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arik Banerjee, Adv.] For the Liquidator
Mr. Arun Kumar Gupta, Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/769(KB)2024:**
 - a. This is an application for placing on record the 3rd Progress Report which is placed at page 24 onwards and this application is supported by an affidavit at page 13 onwards.
 - b. The 3rd Progress Report is taken on record and accordingly this **IA(I.B.C)/769(KB)2024 is allowed and disposed of.**
3. List this matter **on 01.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**